

PENDENCY / ARREARS IN THE DISTRICT OF **DARJEELING**

FOR THE MONTH OF **MARCH,2020**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS: **DISTRICT DARJEELING**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at end of the month			
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	
2	6580	19080	25660	102	482	584	63	173	236	6619	19389	26008	0.2% incr	0.1% incr	0.1% incr	01	09	10	800	3674	4474	
3(a)	Whether any Statewise / Regional Conference held during the month																					
3(b)	Number of Officers who participated in the said Conference																					
3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?																					
4	What is the progress made on those targets district-wise			Effective and gradual progress on those targets is under progress																		

District Judge, Darjeeling

**PENDENCY / ARREARS IN THE DISTRICT OF DARJEELING**

**FOR THE MONTH OF APRIL, 2020**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

**SUBORDINATE COURTS: DISTRICT DARJEELING**

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	
2	6619	19389	26008	09	52	61	00	35	35	6628	19406	26034	0.2% incr	0.1% incr	0.1% incr	00	01	01	800	3673	4473	
3a	Whether any Statewise / Regional Conference held during the month																					
3b	Number of Officers who participated in the said Conference																					
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4	What is the progress made on those targets district-wise			Effective and gradual progress on those targets is under progress																		

  
**District Judge, Darjeeling**

PENDENCY / ARREARS IN THE DISTRICT OF **DARJEELING**

FOR THE MONTH OF **MAY,2020**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
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SUBORDINATE COURTS: **DISTRICT DARJEELING**

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	
2	6628	19406	26034	03	25	28	00	13	13	6631	19418	26049	0.2% incr	0.1% incr	0.1% incr	00	00	00	800	3673	4473	
3(a)	Whether any Statewise / Regional Conference held during the month																					
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District Judge, Darjeeling

PENDENCY / ARREARS IN THE DISTRICT OF **DARJEELING**

FOR THE MONTH OF **JUNE, 2020**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS: **DISTRICT DARJEELING**

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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	6631	19418	26049	13	45	58	04	03	07	6640	19460	26100	0.2% incr	0.1% incr	0.1% incr	00	00	00	800	3673	4473
3(a)	Whether any Statewise / Regional Conference held during the month																				
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**District Judge, Darjeeling**

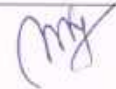
**PENDENCY / ARREARS IN THE DISTRICT OF DARJEELING**

**FOR THE MONTH OF JULY, 2020**

Sl. No	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase of decrease in pendency via-a-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
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	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	6640	19460	26100	04	01	05	02	03	05	6642	19458	26100	0.2% incr	0.1% incr	0.1% incr	00	00	00	800	3673	4473
3(a)	Whether any Statewise / Regional Conference held during the month																				
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**District Judge, Darjeeling**